

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1722
ANSWERED ON:04.12.2006
STRIKE AND LOCKOUTS
Jindal Shri Naveen

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the total number of strikes and lockouts in the country has come down during the current year as compared to the previous year;
- (b) if so, the details thereof;
- (c) the estimated loss of man-days and production due to strikes and lockouts during the current year so far;
- (d) whether the mechanism to avoid strikes and lockouts is under review; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a) & (b): Yes, Sir. The total number of strikes & lockouts declined to 346 during January to September 2006 (for which the latest data is available) from 397 witnessed during the corresponding period of the previous year.
- (c): The mandays and production loss due to strikes & lockouts during the first nine months of the current year has been 13.75 million and Rs. 181.82 crores respectively.
- (d) & (e): The Industrial Disputes Act, 1947, provides a legal framework for maintaining harmonious industrial relations. Central Industrial Relations Machinery (CIRM) of Ministry of Labour and Employment continuously makes efforts to maintain harmonious industrial relations in the central sphere establishments through measures, which include intervention in situations of threatened strikes and lockouts with a view to avert the strikes & lockouts with minimum loss of production, mandays and wages. There is no proposal to review the existing mechanism.